

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 213  
CP No. 24/241-242/JPR/2021  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Mr. Arpit Kumar Jain**

...Petitioner

**Versus**

**R R Minetech Pvt. Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : B.K. Sharma, Adv.

For the Respondent : Aditya Vijay, Adv.

**ORDER**

Heard Mr. B.K. Sharma, Adv. appearing on behalf of the Petitioner. Mr. Aditya Vijay, Adv. appearing on behalf of the Respondent. Pleadings are complete in this matter. List the matter for final arguments on 09.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

March 28, 2024